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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

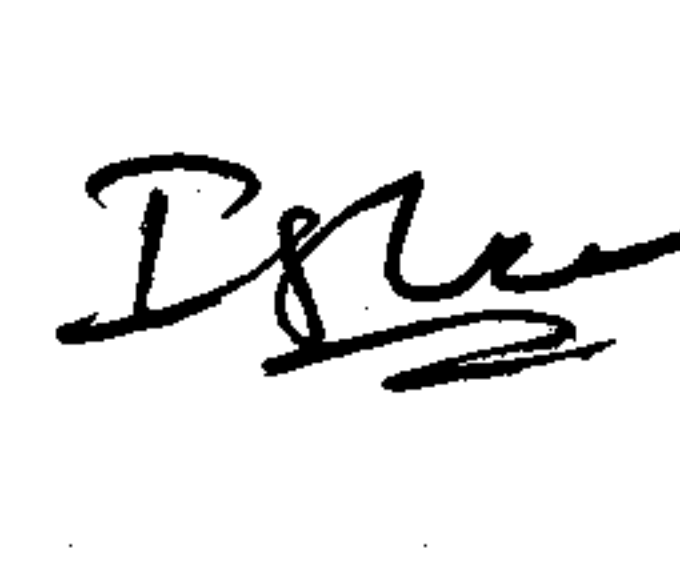
C.P. No. 227/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: **Daksh R. Shah & Ors.**
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	Advocate	Applicant	} 
2.	ISHAN P. SHAH	Advocate	"	

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishan Shah present for Petitioners. None present for Respondent.

Proof of service on Respondent filed.

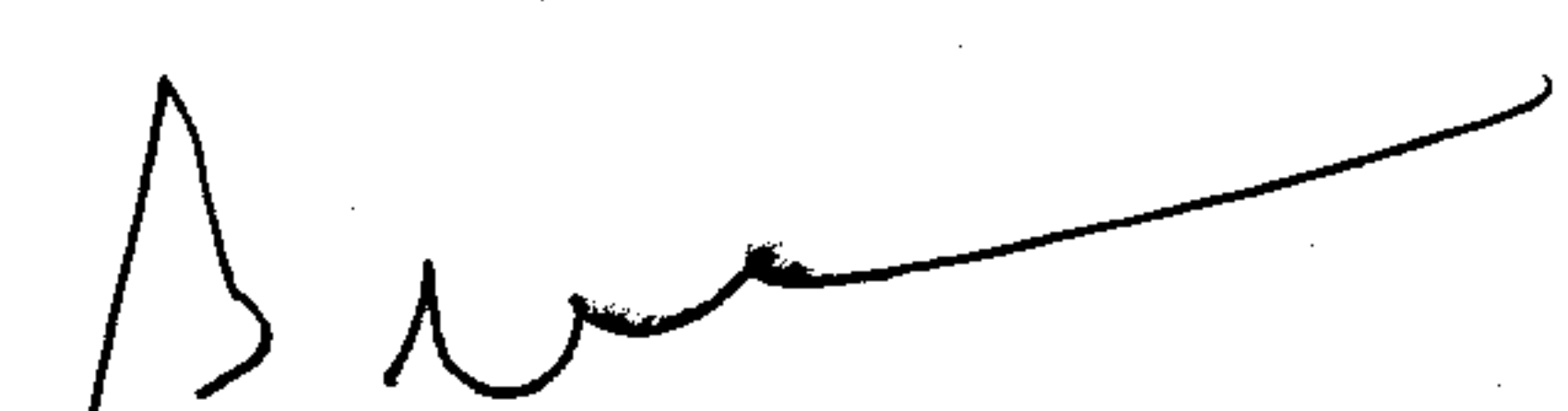
Respondent not filed reply.

Respondent shall file reply within one week serving copy in advance to the petitioner.

List the matter on 23.01.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 19th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL